

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2196  
(To be answered on the 10<sup>th</sup> March 2016)**

**FREQUENCY OF FLIGHTS OF AIR INDIA**

**2196. SHRI SANJAY DHOTRE  
SHRI BHARTRUHARI MAHTAB  
SHRI DEVAJIBHAI G. FATEPARA**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

**(a) whether the Air India has reportedly decreased its flights on the profitable routes across the country during each of the last three years and the current year, if so, the details thereof, route-wise;**

**(b) whether the instances of increase in frequency of flights by Air India on nonprofitable routes have come to the notice of the Government during the said period, if so, the details thereof, route-wise;**

**(c) whether the cases of violation of Route Dispersal Guidelines by Air India have also come to the notice of the Government during the said period, if so, the details thereof;**

**(d) the number of airports in the country which are yet to provide connectivity by Air India flights, State/UT-wise; and**

**(e) the steps taken by the Government to make the non-profitable routes of Air India profitable and to bring Air India out of its losses?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Dr Mahesh Sharma)**

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**(a) & (b) : Government has laid down Route Dispersal Guidelines (RDG) with a view to achieving better regulation of air transport services taking into account the need of different regions of the country. The domestic air services in the country have been deregulated. It is up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability. The Scheduled domestic airlines are free to operate anywhere**

within the country subject to compliance of RDG.

(c) : Examination of airline monthly traffic data reveals that Air India adheres to Route Dispersal Guidelines issued by the Government.

(d) : As per winter schedule, 2015, scheduled domestic airlines are operating from 80 airports within the country. The details regarding connectivity provided by Air India and its subsidiaries is at annexure.

(e) : The major steps taken to make the non- profitable routes of Air India profitable and to bring Air India out of its losses, are as follows:

- i) Rationalization of certain loss making routes;
- ii) Induction of new aircrafts on several domestic & international routes to increase passenger appeal;
- iii) Phasing out of old fleet and consequential reduction in maintenance cost;
- iv) Curtailment of overtime and certain staff perks and relocation of officers from abroad to India.
- v) Closure of overseas offline officers at certain locations;
- vi) Introduction of PSS (Passenger Service System) to have single code and System Application Products Enterprise Resource Planning (SAP ERP) based solutions throughout the organization in terms of increase in revenue and decrease in Cost.

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## Annexure

S.NO	STATE/UT	List of Airports having scheduled flight Operations (as on 01.01.2016)	Domestic Destinations of Air India and subsidiaries
1.	ANDHARA PRADESH	5	TIRUPATI
			VIJAYWADA
			VISHAKHAPATNAM
2.	ASSAM	6	DIBRUGARH
			GUWAHATI
			LILABARI
			SILCHAR
3.	BIHAR	2	GAYA
			PATNA
4.	CHATTISGARH	1	RAIPUR
5.	GOA	1	GOA
6.	GUJARAT	8	AHMEDABAD
			JAMNAGAR
			RAJKOT
			SURAT
			BHUJ
			VADODRA
7.	HIMACHAL PRADESH	2	DHARAMSALA
			KULLU
8.	JAMMU AND KASHMIR	4	JAMMU
			LEH
			SRINAGAR
9.	JHARKHAND	1	RANCHI
10.	KARNATAKA	5	BENGALURU
			MANGALORE
11.	KERALA	3	CALICUT
			COCHIN
			TRIVANDRUM
12.	MADHYA PRADESH	5	BHOPAL
			INDORE
			GWALIOR
			JABALPUR
			KHAJURAHU
13.	MAHARASHTRA	4	AURANGABAD
			MUMBAI
			NAGPUR
			PUNE
14.	MANIPUR	1	IMPHAL
15.	MIZORAM	1	AIZAWL

16.	MEGHALAYA	1	SHILLONG
17.	NAGALAND	1	DIMAPUR
18.	ODISHA	1	BHUBANESHWAR
19.	PUNJAB	1	AMRITSAR
20.	CHANDIGARH	1	CHANDIGARH
21.	RAJASTHAN	3	JAIPUR
			JODHPUR
			UDAIPUR
22.	TAMILNADU	5	CHENNAI
			COIMBATORE
			MADURAI
			TIRUCHIRAPALLY
23.	TELANGANA	1	HYDERABAD
24.	TRIPURA	1	AGARTALA
25.	UTTAR PRADESH	5	AGRA
			LUCKNOW
			ALLAHABAD
			GORAKHPUR
			VARANASI
26.	WEST BENGAL	3	BAGDOGRA
			DURGAPUR
			KOLKATA
27.	UTTARAKHAND	2	DEHRADUN
			PANTNAGAR
28.	DELHI	1	DELHI
29.	ANDAMAN AND NICOBAR	2	PORTBLAIR
30.	LAKSHADWEEP ISLANDS	1	AGATTI ISLAND
31.	DAMAN & DIU	1	DIU
32.	PONDICHERRY	1	